## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB) 107 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Kei Industries Ltd. Vs. M/s Shipra Infraproject Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms Bhumika Kapoor

Mr. Abhishek Anand, IRP

## **ORDER**

RP is present in court and submits that the Resolution Plan is likely to be worked out on or before 28th November, 2017, when the six months tenure for working out the Resolution Plan expires.

To come up on 17th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina mainotra)
Member (J)